

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1555
ANSWERED ON:18.11.2010
DEVELOPMENT OF PCPIR
Badal Harsimrat Kaur

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the Union government has formulated a scheme to develop Petroleum, Chemical and Petrochemicals Investment Regions to facilitate growth of petro based industries;
- (b) If so, the details thereof;
- (c) whether a proposal has been received by the Union Government from the Government of Punjab for setting up of PCPIR in Bathinda; and
- (d) if so, the details thereof along with the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) Yes, Madam. The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 9th March 2007 approved the Policy Resolution for setting up of Petroleum, Chemical and Petrochemical Investment Regions (PCPIRs).

The PCPIR is a specifically delineated investment region having an area of about 250 sq. kms (with minimum 40% of the designated area earmarked for processing activities). This region is a combination of production projects, public utilities, logistics, environmental protection, residential areas and administrative services. Such integrated PCPIRs would reap the benefits of co-siting, networking and greater efficiency through use of common infrastructure and support services.

Under Para 9 of the PCPIR Policy, Government of India is to ensure availability of external physical infrastructure linkages to the PCPIR including Rail, Road (National Highways), Ports, Airports and Telecom in a time bound manner. This infrastructure will be created/upgraded through Public Private Partnerships (PPPs) to the extent possible. Central Government will provide the necessary viability gap funding (VGF) through existing schemes. Wherever necessary, requisite budgetary provisions for creation of these linkages through the public sector will also be made. The Central Government would also support the State Government concerned and its agencies, in the dissemination of information, with a view to promoting domestic as well as global investment in the PCPIR.

As per the policy, a High Powered Committee (HPC) headed by the Cabinet Secretary will scrutinize applications received from interested State Governments for hosting a PCPIR and recommend the same to the CCEA for its approval.

- (c) No, Madam;
- (d) Does not arise.